

ITEM NO.44

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 316/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SUKHBIRI & ANR.

Respondent(s)

Date : 06-08-2018 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Appellant(s)

Mr. Mrinmay Bhattmewara, Adv.
Mr. Sanjay Kumar Tyagi, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted, as a last chance, to the
appellant to file spare copies.

(MANISH SETHI)
COURT MASTER (SH)

(ANITA RANI AHUJA)
COURT MASTER (NSH)